

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.2218
TO BE ANSWERED ON 2ND AUGUST, 2023**

BENEFICIARIES OF PMGKAY

2218. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of beneficiaries that enrolled under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) in the country since 2019;
- (b) the details of building and construction workers welfare fund released to provide relief to construction workers since 2020, State-wise; and
- (c) the number of registered poor senior citizens, widows and disabled beneficiaries under PMGKAY till 30 June 2023, State-wise?

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a): In view of the pro-poor initiative announced by the Government of India to ameliorate the hardship faced by the poor due to economic disruption caused by Corona virus, this Department has implemented Pradhan Mantri Garib Kalyan Anna Yojana (PM-GKAY) in seven (7) phases from April 2020 to December 2022 for distribution of additional free-of-cost foodgrains to all States/UTs. Around 80 Crore National Food Security Act (NFSA) beneficiaries in the country are entitled to get benefits of PMGKAY. However, the Central Government to remove the financial burden of the poor beneficiaries and to ensure nationwide uniformity and effective implementation of the Act, has decided to provide food grains free of cost to Antyodaya Anna Yojana (AAY) households and Priority Households (PHH) beneficiaries under NFSA, for a period of one year beginning from 1st January 2023. As per Central Government decision, inter-alia two food subsidy schemes have been subsumed as Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY). Under this scheme Free foodgrain is being distributed through Targeted Public Distribution System (TPDS) from 1st January 2023.

.....2/-

(b): Ministry of Labour & Employment (MoLE) administers the Building and Other Construction Workers (BOCW) (RE&CS) Act 1996 and BOCW Welfare Cess Act, 1996 and their rules, whereas, as per Section 3 of the BOCW Welfare Cess Act, 1996, the State Governments are mandated to collect the Cess and as per Section 22 of the BOCW (RE&CS) Act, 1996, the State / UT Governments through State / UT Building and Other Construction Workers' Welfare Boards are empowered and entrusted for making provisions for providing Social Security and implementation of welfare schemes for Building and Other Construction Workers relating to life and disability cover, health and maternity cover, financial assistance for education of wards of the registered Building and Other Construction Workers, transit housing, skill development, awareness programs, pension etc. Further, the amount spent by the State Welfare Board is attached as Annexure-I.

In order to mitigate the financial crisis of the Building and Other Construction Workers (BOCW) and protect them against the economic disruptions during Covid-19 pandemic and Country-wide lockdown, the Government of India had taken numerous measures to provide them financial assistance, food packages and other benefits. Advisory guidelines were issued under Section - 60 of the Building and Other Construction Workers Act, 1996 to all the States/UTs Building and Other Construction Workers Welfare Boards to frame a scheme for transfer of adequate funds in the bank account of construction workers through direct benefit transfer (DBT mode) from the Cess funds collected by the States/UTs. In response, the State Welfare Boards have cumulatively disbursed around Rs. 5618 Crores, through DBT, to the bank accounts of 1.83 Crores (approx.) BOC Workers during the first wave of Covid - 19. Similarly, during second wave of COVID-19, Rs. 1795 Crores were disbursed through DBT to more than 1.23 crores BOC Workers by the State BOCW Welfare Boards. Details of cash relief to BOC workers during Pandemic is attached as Annexure-II.

(c): As per the Targeted Public Distribution System (TPDS) Control Order 2015, the review of ration cards/beneficiaries list, identification of ineligible/ duplicate ration cards and inclusion of eligible beneficiaries/households is the responsibility of concerned State/UT Government. States/UTs have been advised to undertake proper verification (including field verification) of each identified case to ensure that ration cards of genuine beneficiaries are not deleted/ suspended. Further, States/UTs regularly issue new ration cards to the eligible households/beneficiaries in place of cancelled ration cards within ceiling limit of the National Food Security Act (NFSA). However, the data of senior citizens, disabled, widow is not maintained by the Department. State-wise list of NFSA beneficiaries is attached as Annexure-III.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO.2218 FOR ANSWER ON 02.08.2023 IN THE LOK SABHA.

State-wise Details of Expenditure/Amount Spent under the Building and Other Construction Workers Acts, 1996 as on 01.01.2023		
S. No.	Name of the States/UTs.	Expenditure cumulative (Rs in Crore) [as on 01.01.2023]
(A)	(B)	(C)
1	Andhra Pradesh	570.76
2	Arunachal Pradesh	483.71
3	Assam	403.29
4	Bihar	1454.60
5	Chhattisgarh	1379.83
6	Goa	14.69
7	Gujarat	744.12
8	Haryana	1801.62
9	Himachal Pradesh	471.15
10	J&K (including Ladakh)	889.81
11	Jharkhand	585.56
12	Karnataka	6245.61
13	Kerala	4464.05
14	Madhya Pradesh	4009.96
15	Maharashtra	6387.14
16	Manipur	241.11
17	Meghalaya	44.02
18	Mizoram	176.67
19	Nagaland	110.50
20	Odisha	2865.79
21	Punjab	1317.52
22	Rajasthan	2226.06
23	Sikkim *	42.41
24	Tamil Nadu	2156.28
25	Telangana	2232.45
26	Tripura	65.01
27	Uttar Pradesh	6403.14
28	Uttarakhand	552.00
29	West Bengal**	1324.34
30	Delhi	771.59
31	A & N Island	31.66
32	Chandigarh	29.35
33	Dadra & Nagar Haveli	9.36
34	Daman and Diu	9.68
35	Lakshadweep	2.35
36	Puducherry	163.05
TOTAL		50,680.24

Source: As per reports received from State/UT BOCW Welfare Boards

* Sikkim - Data as on 31.03.2022

** West Bengal - Data as on 01.07.2022

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO.2218 FOR ANSWER ON 02.08.2023 IN THE LOK SABHA.

State-wise status on Cash relief provided to BoC Workers during pandemic					
S. N.	Name of the States/UTs.	During 1 st wave of Covid-19		During 2 nd wave of Covid-19	
		Total no. of BoCW workers given assistance	Total amount disbursed (Rs in Cr.)	Total no of BoCW workers given assistance	Total amount disbursed (Rs in Cr.)
1	Andhra Pradesh	19,67,484	196.75	0	0
2	Arunachal Pradesh	3,000	0.6	0	0
3	Assam	2,21,378	44.28	0	0
4	Bihar	11,07,696	221.54	0	0
5	Chhattisgarh	2,02,579	0	0	0
6	Goa	5,117	3.07	0	0
7	Gujarat	3,74,372	37.44	0	0
8	Haryana	3,10,935	154.68	0	0
9	Himachal Pradesh	1,33,090	77.34	0	0
10	J&K (including Ladakh)	1,70,131	68.05	0	0
11	Jharkhand	1,99,226	20	0	0
12	Karnataka	13,62,438	681.22	19,48,000	584.4
13	Kerala	6,94,123	69.44	6,96,129	69.61
14	Madhya Pradesh	8,91,850	178.37	12,00,000	120
15	Maharashtra	9,67,556	483.78	10,33,052	154.95
16	Manipur	52,605	5.26	0	0
17	Meghalaya	24,730	12.37	0	0
18	Mizoram	51,451	15.44	0	0
19	Nagaland	19,046	3.81	20,000	4
20	Odisha	18,37,000	275.55	0	0
21	Punjab	2,90,638	174.38	5,81,202	87.18
22	Rajasthan	7,58,102	1799.91	0	0
23	Sikkim	7,836	1.57	0	0
24	Tamil Nadu	13,70,601	274.12	0	0
25	Telangana	8,30,324	124.55	0	0
26	Tripura	39,082	11.72	0	0
27	Uttar Pradesh	18,24,771	353.84	67,00,000	670
28	Uttarakhand	2,28,423	45.68	0	0
29	West Bengal	21,98,349	219.83	0	0
30	Delhi	43,945	43.95	2,10,684	105.342
31	A&N Islands	12,856	7.01	0	0
32	Chandigarh	6,670	4	0	0
33	Dadra & Nagar Haveli	0	0	0	0
34	Daman and Diu	0	0	0	0
35	Lakshadweep	1,109	1.65	0	0
36	Puducherry	35,765	7.15	0	0
	TOTAL	1,82,44,278	5,618.35	1,23,89,067	1,795.482

Annexure-III

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO.2218 FOR ANSWER ON 02.08.2023 IN THE LOK SABHA.

State-wise Number of Beneficiaries As on 30.06.2023		
S. N.	States/UTs	Total Persons (in Lakh)
1	Andhra Pradesh	268.22
2	Arunachal Pradesh	8.40
3	Assam	251.17
4	Bihar	871.16
5	Chhattisgarh	200.77
6	Delhi	72.78
7	Goa	5.32
8	Gujarat	344.15
9	Haryana	126.49
10	Himachal Pradesh	28.64
11	Jharkhand	264.19
12	Karnataka	401.93
13	Kerala	154.80
14	Madhya Pradesh	511.32
15	Maharashtra	700.17
16	Manipur	20.08
17	Meghalaya	21.46
18	Mizoram	6.81
19	Nagaland	14.05
20	Odisha	325.03
21	Punjab	141.51
22	Rajasthan	440.01
23	Sikkim	3.81
24	Tamil Nadu	364.12
25	Telangana	191.62
26	Tripura	24.43
27	Uttar Pradesh	1497.77
28	Uttarakhand	61.94
29	West Bengal	601.84
30	A&N	0.61
31	DNH&DD	2.69
32	Lakshadweep	0.22
33	Chandigarh (DBT)	2.99
34	Puducherry (DBT)	6.34
35	J&K	72.41
36	Ladakh	1.44
Total		8010.70
